### GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

## LOK SABHA UNSTARRED QUESTION NO. 2835 TO BE ANSWERED ON 08.08.2024

#### MICRO & SMALL ENTERPRISES CLUSTER DEVELOPMENT SCHEME

#### 2835. SHRI SRIBHARAT MATHUKUMILLI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of the projects approved under the Micro & Small Enterprises Cluster Development (MSE-CDP) Scheme specifically for Visakhapatnam district;

(b) the total funds sanctioned, disbursed and the current status of these projects;

(c) the challenges or delays encountered in the implementation of these projects, including the reasons for such issues;

(d) the details of any pending proposals under the MSE-CDP Scheme for the Visakhapatnam district; along with the reasons for their pendency and the expected timeline for their approval; and

(e) whether any monitoring and evaluation mechanisms are in place for assessing the progress and effectiveness of the MSE-CDP projects in the Visakhapatnam district and if so, the details thereof and the criteria used for evaluation thereof?

#### ANSWER

## MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

(a): Under Micro and Small Enterprises - Cluster Development Programme (MSE-CDP), 02 proposals of Flatted Factory Complex (FFC) and 01 proposal of Infrastructure Development (ID) Project have been approved for Visakhapatnam district in the State of Andhra Pradesh. The approved projects are (i) Flatted Factory Complex (FFC) at Atchutapuram, Gurajapalem Village, Rambilli Mandal (ii) FFC at Pedagantyada, Visakhapatnam District and (iii) Up-gradation of ID centre at Autonagar, Gajuwaka, Vishakhapatnam.

(b): The total funds sanctioned, disbursed and the current status of these projects is enclosed (Annexure).

(c): The challenges or delays encountered in the implementation is on account of delay in submission of requisite documents and report on progress of projects as per MSE-CDP guidelines.

(d): Proposal for up-gradation of Industrial Estate at Auto Nagar, Gajuwaka (Block B & Block D), Gajuwaka (Village & Mandal), Vishakhapatnam District was deferred by the National Project Approval Committee. The Committee decided that new project for the district will be considered later after reviewing the progress of the approved projects.

(e): State Level Steering Committee monitors the progress of the projects under MSE-CDP Scheme.

Annexure referred to in reply of part (b) of Lok Sabha Unstarred Question No. 2835 for answer on 08.08.2024.

S. No.	Name of the ID projects	Date of final approval	Project Cost	GoI grant approved	Total GoI grant disbursed	Status
		letter	(Rs. in lakh	ı)		
1	Flatted Factory	03.07.23	1343.91	1032.56	0.00	Work in
	Complex (FFC) at					progress
	Atchuhipuram,					1 0
	Gurajapalem Village,					
	Rambilli Mandal,					
	Visakhapatnam District					
2	Flatted Factory	06.11.23	757.00	529.90	0.00	Tenderi
	Complex (FFC) at					ng in
	Pedagantyada,					process
	Visakhapatnam District					I

# (A). Flatted Factory Complexes (FFCs) (02 nos.):-

## (B). Infrastructure Development (ID) project (01 no.):-

S. No.	Name of the ID project	Date of Final Approval	Project Cost	GoI grant approved	Total GoI grant disbursed	Status
				(Rs. in lakh)		
1.	Up-gradation of ID	10.09.18	490.64	245.32	200.00	Completed
	centre at					
	Autonagar,					
	Gajuwaka,					
	Vishakhapatnam					